

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 1**

**IA No.- 5064/ND/2020 in IB- 3190/ND/2019**

**IN THE MATTER OF:**

M/s Wishwa Mittar Bajaj & Sons ... Applicant/Petitioner

Vs

Shipra Estate Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 23.11.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Kabir Chhilwar, Adv.  
Mr. Manmilan Sidhu, Adv.  
Mr. Pragalbh Bhardwaj, Adv.

**ORDER**

**IA No. 5064/ND/2020:**

Application filed by respondents under Section 65 of the Code. On advance notice of this application, the non-applicant/respondent has been given time to file reply and the next date is 07.01.2021.

List this application on 07.01.2021

Sd/-

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH**  
**MEMBER (J)**

